Fresh Matter List

| S.No | Matter No | Cause Title | DFR No & Date | Defect Cured on | Caveat (if any) | Date of Listing |
|------|---|--|-----------------------------------|-----------------|-----------------|-------------------------|
| 1 | IA 1751/2019 in DFR No. 2301/2019 (IA 1751/2019 - For condonation of delay in filing the Appeal) | NTPC Limited VS Central Electricity Regulatory Commission & Ors. | 2301/2019 Dated 19/09/2019 | 30/10/2019 | | 04/11/2019 Court - 1 |
| 2 | IA 1940/2019 in DFR No. 2280/2019 (IA 1940/2019 - For condonation of delay in refiling the Appeal) | M/s. Sun N Sand Hotels Privated Limited (SNSHPL) VS Maharashtra State Electricity Distribution Co. Ltd. & Anr. | 2280/2019 Dated 03/09/2019 | 30/10/2019 | | 04/11/2019 Court - 1 |
| 3 | APL No. 357/2019 & IA 1935/2019 (IA 1935/2019 - For Exemption from filing legible Copy) | NTPC Limited VS Central Electricity Regulatory Commission & Ors. | 2298/2019 Dated 19/09/2019 | 30/10/2019 | | 04/11/2019 Court - 1 |
| 4 | IA 1824/2019 in DFR No. 2317/2019 (IA 1824/2019 - For condonation of delay in filing the Appeal) | Jindal Aluminium Limited VS Karnataka Electricity Regulatory Commission & Ors. | 2317/2019 Dated 04/10/2019 | 30/10/2019 | | 04/11/2019 Court - 1 |
| 5 | IA 1937/2019 in DFR No. 1513/2019 (IA 1937/2019 - For condonation of delay in refiling the Appeal) | Suzlon Energy Limited One Earth & Anr. VS Maharashtra Electricity Regulatory Commission & Ors. | 1513/2019 Dated 29/09/2008 | 30/10/2019 | | 04/11/2019 Court - 1 |